GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA
UNSTARRED QUESTION NO. 1825
TO BE ANSWERED ON 4TH AUGUST, 2023

RETRIEVAL AND BLOCKING OF STOLEN OR LOST MOBILE PHONES

1825   SHRI JAGGESH:

Will the Minister of Communications be pleased to state:

(a)   whether it is a fact that Government's initiatives to help consumers to retrieve or block stolen or lost mobile phones as well as identifying fake connections, are hitting a roadblock due to slow police action in the States;

(b)   if so, the number of cases registered for fraudulent Point of Sale (POS) holders, lost mobiles and fake connections in the country, State-wise; and

(c)   the number of cases identified so far for fraudulent POS holders, fake connections and recovery of lost mobiles, State-wise?

ANSWER
MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)

(a) to (c)   Department of Telecommunications (DoT) has developed a portal called Sanchar Saathi, where users can register their lost/stolen mobiles. Such mobile handsets are blocked and cannot be used in Indian networks. The portal also allows tracing of such mobile handsets. The Licensed Service Area (LSA) wise details of registered First Information Report (FIRs) against fraudulent Point of Sale (PoS), number of fraudulent PoS and fake connections is enclosed at **Annexure A**.

  The Licensed Service Area (LSA) wise details of number of lost/stolen/blocked mobile phones, traced mobile phones and recovered mobile phones is enclosed at Annexure B. DoT has requested all states to take proactive measures to trace and recover stolen handsets.

Annexure referred to in Parts (a) to (c) of the Rajya Sabha Unstarred Question No 1825 for answer on 04.08.2023

LSA wise details of registered FIRs against fraudulent PoS, number of fraudulent PoS and fake connections

Licensed Service Area (LSA)	Number of FIR cases registered against POS for fake connections	Number of fraudulent POS holder involved in these FIR cases	Number of Fake connections
Andhra Pradesh	4	7	65879
Assam	3	12	252718
Bihar	19	1069	529901
Delhi	1	57	51456
Gujarat	28	51	250121
Haryana	5	10	4873
Himachal Pradesh	10	5	543087
Jammu & Kashmir	86	173	32094
Karnataka	2	1	39501
Kerala	0	0	27700
Kolkata	0	0	237945
Madhya Pradesh	0	16	77282
Maharashtra	22	0	326782
Mumbai	0	17	40206
Northeast	0	0	200919
Orissa	0	0	93946
Punjab	88	88	194103
Rajasthan	10	164	190812
Tamil Nadu	18	18	93235
Uttar Pradesh (East)	5	1	389605
Uttar Pradesh (West)	5	0	162284
West Bengal	29	81	1917582
Total	**335**	**1770**	**5722031**

Annexure referred to in Parts (a) to (c) of the Rajya Sabha Unstarred Question No 1825 for answer on 04.08.2023

LSA wise details of number of lost/stolen/blocked mobile phones, traced mobile phones and recovered mobile phones

Licensed Service Area (LSA)	Cases of Lost/stolen/blocked Mobile phones	Number of Mobile phones traced by DoT (Department of Telecommunications)	Recovered Mobiles by States Police
Andhra Pradesh	50124	10940	5451
Assam	2599	454	91
Bihar	11651	2555	403
Delhi	345873	205745	1933
Gujarat	3384	801	149
Haryana	4140	786	136
Himachal Pradesh	636	182	40
Jammu & Kashmir	1547	299	48
Karnataka	80517	19476	8635
Kerala	4387	1161	295
Kolkata	6451	877	156
Madhya Pradesh	7030	1466	311
Maharashtra	46589	22064	2494
Mumbai	58598	21040	2514
Northeast	1659	452	123
Orissa	4405	971	110
Punjab	3707	951	137
Rajasthan	9769	2175	463
Tamil Nadu	5359	1238	269
Uttar Pradesh (East)	12485	2602	388
Uttar Pradesh (West)	7814	1549	201
West Bengal	9161	1418	353
Total	**677885**	**299202**	**24700**

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